NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 18/NCLT/AHM/2017 With Gujarat High Court C.A. no. 517/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

Name of the Company:

Pari Stock Trading Pvt Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Aangog doshi advocate

Aujeg

2.

ORDER

Learned Advocate Mr. Aayog Doshi i/b Sharvil Majmudar present for Petitioner.

Common Representation of Regional Director received.

No representation received from OL so far.

At request of Learned Counsel for Petitioner.

List the matter on 04.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of August, 2017.